

## Calcutta High Court (Appellate Side)

Scrutiny List From 07-07-2021 To 07-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1270/2021	BHAGAWATI PRASAD JHUNJHUNWALA	SABYASACHI SEN	28-07-2021	THE CAUSE TITLE OF THE PETITION IS WRONG AS THE PROPOSED PETITIONER NO 1 AND PETITIONER NO 5 HAVE ALREADY DIED, HENCE THEY CAN NOT BE A PARTY OF THE CAUSE TITLE OF THE PRESENT PETITION.
2	CO	1279/2021	ABDUL RAFIK MOLLA@ABDUL RAFIQUE MOLLA	DEVSPANJAN DAS	28-07-2021	1) CERTIFIED COPY OF THE ORDER NO TS 381 OF 2021 DATED 06/04/2021 IS NOT ATTACHED WITH THE PETITION.
3	CO	1280/2021	PUNAM SETH AND OTHERS	RAFIKUL ISLAM SARDAR	28-07-2021	NO SHORT LISTS OF DATES, SYNOPSIS AND XEROX COPY OF THE ORDER IS ATTACHED WITH THE FILE AFTER THE PRESENTATION FORM A
4	CO	1281/2021	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED	PRAMOD KUMAR SRIVASTAVA	28-07-2021	1. SHORT LIST OF DATES AND SYNOPSIS EXCEED TWO PAGES. 2. NO PHOTOCOPY OF THE IMPUGNED ORDER WITH SHORT LIST OF DATES AND SYNOPSIS. 3. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING). 4. NO ADVOCATES WELFARE LOGO ON VAKALATNAMA.
5	CO	1283/2021	THE KOLKATA MUNICIPAL CORPORATION	DWIJADAS CHAKRABORTY	28-07-2021	XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM
6	CPAN	448/2021	ANINDITA MUKHERJEE	WASHEF ALI MONDAL	28-07-2021	1) PHOTOCOPY OF THE ORDER WPA 2258 OF 2021 DATED 10-02-2021 IS NOT ATTACHED.
7	CRA	226/2021	UMESH THAKUR	SANJIDA SULTANA	28-07-2021	DECLARATION REGARDING TIME IS NOT WRITTEN ON THE BACK SHEET OF THE PETITION.
8	CRM	4653/2021	UJIR AND ORS.	SOUPAL CHATTERJEE	28-07-2021	1. ADVOCATE WELFARE LOGO IS NOT PRESENT ON VOKALANAMA.
9	CRM	4654/2021	SIDDHARTHA NANDI @ SIDHARTHA NANDI	SOUPAL CHATTERJEE	28-07-2021	1. ADVOCATE WELFARE LOGO IS NOT PRESENT ON VOKALATNAMA.
10	CRM	4657/2021	UTTAM BARMAN	KAUSHIK CHOUDHURY	28-07-2021	NOTARY STAMP IS REQUIRED IN FIRST PAGE
11	CRM	4658/2021	LITON MONDAL	KAUSHIK CHOUDHURY	28-07-2021	1. DETAILS OF THE LOWER COURT CASE IS MISSING IN THE PHOTOCOPY OF THE ORDER SHEET THAT IS PROVIDED. 2. ORIGINAL CERTIFIED COPY IS NOT PROVIDED.
12	CRM	4659/2021	RAJAUL @REJAUL SEIKH	PRONAY BASAK	28-07-2021	ADVOCATE WELFARE LOGO IS NOT PROVIDED.

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13	CRR	1437/2021	MUNNI DEVI	RIMPY MUKHERJEE	28-07-2021	1) SHORT LIST OF DATES, SYNOPSIS OF THE CASE AND PHOTOCOPY OF THE ORDER DATED 24/11/2020 IS NOT PROVIDED.
14	CRR	1438/2021	ALOK KUMAR DAS	KRISHNA DAS PODDER	28-07-2021	1) VAKALATNAMA IS NOT FILLED UP. 2) SHORT LIST OF DATES, SYNOPSIS OF THE CASE AND PHOTOCOPY OF THE ORDER IS NOT ATTACHED.
15	CRR	1440/2021	RANAJIT MAL AND ANOTHER	GOURANGA KUMAR DAS	28-07-2021	SHORT LIST OF DATES , SYNOPSIS AND XEROX COPY OF THE ORDER HAVE TO BE ATTACHED WITH THE PETITION.
16	CRR	1443/2021	RAJA SAHA AND ORS	BROTINDRO MULLICK	28-07-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
17	FMAT	411/2021	NANTU LAL DAS	PRASUN GHOSH	28-07-2021	1. THE INFORMATION REGARDING TOTAL STAMP DUTY GIVEN, IS NOT WRITTEN ON THE PRESENTATION FORM.  2. A BLANK VOKALATNAMA WITHOUT ACCEPTANCE IS ATTACHED WITH THE FILE.
18	MAT	635/2021	INDIAN NATIONAL MINeworkers FEDERATION (INMF) AND ORS	VICTOR CHATTERJEE	28-07-2021	MOBILE NUMBER OF PETITIONER IS NOT PROVIDED ON FORM-A.
19	MAT	637/2021	HIRANMAYE ENERGY LTD AND ANR	SAYANI BHATTACHARYA	28-07-2021	1. THE PRESENTATION FORM IS PARTLY FILLED UP.  2. THE FONT SIZE OF THE LIST OF DATES AND SYNOPSIS IS BELOW THE STIPULATED LIMIT.
20	WPA	11225/2021	CHANDAN SENGUPTA	SATRAJIT SINHA		
21	WPA	11252/2021	AVISHEK PANJA AND ORS	RUCHIRA CHATTERJEE	28-07-2021	1. ADVOCATE WELFARE LOGO IS ABSENT ON VOKALATNAMA.
22	WPA	11257/2021	ADITY MUKHERJEE AND ORS	RUCHIRA CHATTERJEE	28-07-2021	1. ADVOCATE WELFARE LOGO IS ABSENT ON VOKALATNAMA.
23	WPA	11258/2021	AURABINDA SARKAR	SOURABH SENGUPTA	28-07-2021	1)ZERO PAGE IS NOT IN PROPER FORM. 2)NAME OF FIRST RESPONDENT IN THE PETITION DOES NOT MATCH WITH THAT OF ZERO PAGE.
24	WPA	11261/2021	PAULA KAUSIKI BASAK AND ANR	PRABHAT KUMAR SRIVASTAWA	28-07-2021	1.THE DOCUMENTS ATTACHED AFTER THE PRESENTATION FORM HAVE TO BE ARRANGED IN CORRECT ORDER.  2. AUTHORISATION CERTIFICATE NOT PRESENT ON THE PRAYER PAGE.
25	WPA	11264/2021	CHANDAN PRADHAN AND ANR	SANDIP KUMAR	28-07-2021	AUTHORIZATION CERIFICATE OF THE ADVOCATE IS NOT

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				MONDAL		PRESENT AT THE END OF THE PRAYER PAGE OF THE PETITION.
26	WPA	11278/2021	SUKUMAR DAS AND ORS.	GIASUDDIN MULLA	28-07-2021	1. CURRENT PRESENTATION FORM HAVE TO BE SUBMITTED. 2. GROUP AND HEAD NOT WRITTEN ON THE ZERO PAGE
27	WPA	11280/2021	SUNIL HAZRA	SAKTIPADA JANA	28-07-2021	1.INDEX MISSING 2.WRONG ADDRESSING TO THE HONBLE CHIEF JUDGE(ACTING).
28	WPA	11283/2021	TATA CAPITAL FINANCIAL SERVICES LIMITED	UDITA SARAF	28-07-2021	THE FONT SIZE OF THE BRIEF LIST OF DATES AND SYNOPSIS IS BELOW THE STIPULATED LIMIT.
29	WPA	11285/2021	ANUP HALDER AND ORS.	SOMESH KUMAR GHOSH	28-07-2021	THERE ARE SOME IRREGULARITIES IN PAGE 5 OF THE PETITION.
30	WPA	11291/2021	SUROJIT GOSWAMI	JAYANTA MITRA	28-07-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE ( ACTING).
31	WPA	11303/2021	SANJIT KUMAR ROYCHOWDHURY AND ANR	RAJDEEP BHATTACHARYA	28-07-2021	ADVOCATE SIGNATURE MISSING ON THE ZERO PAGE
32	WPA	11308/2021	SHATBDI KUNDU @ CHOWDHURY	SOURAV PAUL		
33	WPA	11309/2021	SK. ANWAR HUSSAIN	INDRANIL HALDER	28-07-2021	CURRENT PRESENTATION FORM IS REQUIRED
34	WPA(H)	47/2021	REBA KARMAKAR	SAYANI MANNA	28-07-2021	1. ADVOCATES SIGNATURE IS MISSING ON THE ZERO PAGE.